

Calcutta High Court (Appellate Side)

Scrutiny List From 09-06-2021 To 09-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1210/2021	ALPINE DISTILLERIES P. LTD. AND ANR.	PRITHA BASU	30-06-2021	1. WRONG ADDRESSING OF THE HON'BLE CHIEF JUSTICE IN THE PETITION 2. PH. NO. OF THE PETITIONER OF THE REPRESENTATIVE OF THE COMPANY IS ABSENT
2	CRM	4064/2021	BHOLA DAS @MEGHNATH DAS	SUBHADEEP GOSH	30-06-2021	1. XEROX COPY OF PHOTO I.D. CARD OF THE DEPONENT IS NOT ATTACHED.
3	CRM	4065/2021	CHANDAN DAS	SUBHADEEP GHOSH	30-06-2021	1. XEROX COPY OF PHOTO I.D. CARD OF THE DEPONENT IS NOT ATTACHED.
4	CRM	4071/2021	ABDUL MANNAN	Kalidas Saha	30-06-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) 2. WRONG ADDRESSING OF HONBLE JUDGES ON FORM-A. 3. LISTING DATE NOT GIVEN ON FORM-A
5	CRM	4073/2021	SAMBHU NATH GAIN@CHHTO	DIPIYAN KUNDU	30-06-2021	1. XEROX COPY OF PHOTO I.D. CARD OF THE DEPONENT IS NOT ATTACHED. 2. LISTING DATE NOT GIVEN IN FORM-A.
6	CRMSPL	16/2021	CENTRAL BUREAU OF INVESTIGATION	ANIRBAN MITRA		
7	WPA	10680/2021	MD NAFISUL HAQUE SIDDIQUE	SK NIZAMUDDIN	11-06-2021	1. INDEX PAGE IS NOT FILLED UP.